

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 348**

TO BE ANSWERED ON THE 30th NOVEMBER, 2021/AGRAHAYANA 9,1943 (SAKA)

CYBER CRIME AWARENESS

348. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken note that the younger generation are more vulnerable to cyber crimes;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has any plan to include cyber crime awareness as part of curriculum of the students apart from making stringent laws to control the crime; and`

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (d): With the enhanced use of cyber space, vulnerability of citizens including younger generation to cyber crimes has also increased. The Central Government has taken the following measures to create cyber crime awareness:

(i) Central Board of Secondary Education (CBSE) has launched a 'Cyber Security Handbook' to ensure safe and healthy digital habits among students. This module covers topics in cyber safety, such as cyber bullying, including social exclusion, intimidation, defamation, and emotional harassment, online sexual abuse, online attack and frauds, and online enticement. The 'Cyber Security Handbook' can be accessed at the following link:

[http://cbseacademic.nic.in/web_material/Manuals/Cyber_Safety_Manual.pdf]

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(ii) Indian Computer Emergency Response Team (CERT-In) under Ministry of Electronics & Information Technology has prepared guidelines to handle the security concerns about various video conferencing apps, which can be found at the following link:

[<https://www.cert-in.org.in/s2cMainServlet?pageid=PUBWEL01>]

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(iii) The National Commission for Protection of Child Rights (NCPCR) has also issued advisory to all secretaries of school education departments of all the States to ensure safety of students in online classes.

LS.S.Q.NO. 348 FOR 30.11.2021

(iv) PRAGYATA guidelines for school heads and teachers describe the need assessment, planning and steps to implement digital education while ensuring cyber safety and privacy measures. The guidelines can be accessed at the link given below:

[https://www.education.gov.in/sites/upload_files/mhrd/files/pragyata-guidelines_0.pdf]

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(v) To enhance awareness about Cyber Crimes, an easy-to- understand 'Handbook for Adolescents/Students' booklet has been published by the Ministry of Home Affairs and this booklet is available at www.cybercrime.gov.in and <https://mha.gov.in/documents/downloads>.

(vi) A Twitter handle namely “@CyberDost” has been created to spread cyber awareness, on which messages are being posted regularly.
